

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

Appeal No: 48 of 2022

In the matter of:

Roy Thomas,
S/o Thomas Joshu

-----Appellant

-VS-

Union of India,
MoEF &CC, Rep by its
Deputy Director General of Forest,
Banglore and Ors. ----Respondent(s)

**REPORT FILED BY THE DISTRICT GEOLOGIST,
PATHANAMTHITTA/7TH RESPONDENT**

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Dated at Chennai on this the 02nd day of February, 2022.

for. A. Joshu
2/2/23

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

**Report submitted by the Geologist, District Office of Mining & Geology,
Pathanamthitta in Appeal No.48/2022 filed by Sri. Roy Thomas,
Kulathum Karottu, Angadical North P.O., Pathanamthitta before the
Honourable National Green Tribunal Chennai.**

It is respectfully submitted that as per available office record Shri. K. Sadanandan, Managing partner, J & S Granite Company, V-Kottayam was granted four quarrying leases in V-Kottayam Village Konni Taluk for the extraction of Granite (Building Stone) and the details are given below:

SL NO	Name & Address of lessee	Survey No & Area	Lease No	Validity
1	K. Sadanandan Managing Partner J&S Granite Company, V- Kottayam.	152/6 0.3200ha	44/11-12/ 2104/M3/ 2011 dated 29/04/2011	10/05/2021
2	K. Sadanandan Managing Partner J&S Granite Company, V- Kottayam.	146/1 0.1500ha	47/11-12/2105/ M3/2011 dated 29/04/2011	10/05/2021
3	K. Sadanandan Managing Partner J&S Granite Company, V- Kottayam.	15/12, 10, 14, 15, 8 0.7300ha	45/11-12/2103/ M3/2011 dated 29/09/2011	10/05/2021
4	K. Sadanandan Managing Partner J&S Granite Company, V- Kottayam.	148, 147/10, (govt land) 147/8, 147/9 4.7860ha	183/03-04/4741/ M3/O3 Dated 11/07/2003	26/02/2011



It is humbly submitted that three quarrying leases was also granted in the name of Sri. K. Sadanandan Ambadiyil New Bunglow, Pannivizha, Adoor in government land based on the 'No Objection Certificate' issued from the Revenue Department and the details are given below:

SL NO	Name & Address of lessee	Survey No & Area	Lease No	Validity
1	K. Sadanandan Ambadiyil New Bunglow, Pannivizha, Adoor.	146/3 5.27ha	249/06-07/4348/ M3/06 dated 17/07/2006	24/07/2018
2	K. Sadanandan Ambadiyil New Bunglow, Pannivizha, Adoor.	144/3 0.3970ha	448/07-08/6786/ M3/07 dated 11/10/2007	24/07/2018
3	K. Sadanandan Ambadiyil New Bunglow, Pannivizha, Adoor.	147/6, 7	653/07-08/8077/ M3/07 Dated 02/12/2007	24/07/2018

In addition to these quarrying leases several short term quarrying permits are also issued in the averred area in various periods. The last quarrying permit issued in the area was valid upto 31/03/2021 and further no concession was issued in the area till this date. These concessions were issued from this department since the applied area satisfies all the clearances as stipulated in the Kerala Minor Mineral Concession Rules 2015 (KMMCR 2015) and the erst while Kerala Minor Mineral Concession Rules 1967(KMMCR 1967).



It may be submitted that Sri. K. Sadanandan, Managing Partner, J & S Granite Company, Mupramon, Vallicode V-Kottayam submitted an application in this office on 15/06/2018 seeking permission to grant quarrying lease for granite building stone in Survey No.148, 147/10, 147/9, 147/8, 147/5, 147/4, 147/3, 147/2, 147/1, 149/4 for an extend of 6.0980ha of land in V-Kottayam Village, Konni Taluk. Since as per the Kerala Minor Mineral Concession Rules 2015 the Quarrying lease issuing authority is Director of Mining & Geology, this office forwarded the application and annexures to the Mining & Geology Directorate with sufficient recommendations on 24/09/2018. It is submitted that now the quarrying lease application is under the consideration of the Director of Mining & Geology Thiruvananthapuram.-

Dated this on 26th December 2022.




GEOLOGIST

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